

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 289 of 2004

Jabalpur, this the 8th day of April, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Jagdish Prasad Katare, S/o. Gopal Prasad
Katare, aged about 29 years, residing at
Village - Tikhad, Tehsil - Itarsi,
District - Hoshangabad (MP). ... Applicant

(By Advocate - Shri Ashok Kumar Chourasia)

V e r s u s

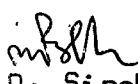
1. Union of India, through its
General Manager, Central Railway,
Chhatrapati Shivaji Terminal,
Mumbai.
2. Chief Commissioner of Security,
Central Railway Security Force,
Chhatrapati Shivaji Terminal,
Central Railway, Mumbai. ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

This Original Application has been filed by the applicant seeking relief for appointment as Constable in the Railway Protection Force. The Railway Protection Force is a Armed force of the Union and the Tribunal has no jurisdiction to adjudicate the service matters of the Armed force personnel. Accordingly, the Original Application is dismissed for want of jurisdiction and the applicant is at liberty to approach the appropriate forum.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

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